

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1323
ANSWERED ON:02.03.2006
PARTICIPATION IN UN PEACEKEEPING MISSION
Shiwankar Shri Maha Deo Rao

Will the Minister of DEFENCE be pleased to state:

- (a) whether there has been an increase in demand of Indian Soldiers in the United Nation Peacekeeping Mission;
- (b) if so, the number of Indian Soldiers deputed in various countries at present, country-wise;
- (c) the number of those Indian Soldiers in UN Peacekeeping Mission who have laid down their lives while in duty during 2005 and 2006 so far;
- (d) whether there is any proposal to grant martyrs status to these soldiers;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): The requirement of Armed Forces personnel deployed in various United Nations (UN) peacekeeping missions is dynamic in nature and keeps varying on a continuous basis. The current level of deployment of our Armed Forces personnel country-wise, is given below:-

Sl. No.	Name of country	Number of personnel deployed
1.	Democratic of Congo (MONUC)	3555
2.	Lebanon (UNIFIL)	671
3.	Ethiopia-Eritria (UNMEE)	1562
4.	Sudan (UNMIS)	2631
5.	Golan Heights (UNDOF)	123
6.	Ivory Coast (UNOCI)	08
7.	Burundi (ONUB)	08
8.	New York (UNDPKO)	02

Total 8560

(c) to (f): While no casualties have been reported during the year 2006 so far, four casualties were reported in the year 2005. All soldiers who lay down their lives while in active service including the service in UN Peacekeeping Missions are considered as martyrs. The compensation to the next of kin of the deceased soldiers in all such cases is paid as per the extant norms which include gratuity, ex-gratia, liberalized family pension and other admissible benefits.